**Annexure - 6**

| Name of Corporate debtor | M/s. Sriya Farms and Feeds Private limited | | Date of Commencement of Liquidation | 17-03-2026 | | List of Stakeholders as on | 23-10-2026 |
|---|---|---|---|---|---|---|---|

List of operational creditors (Other than Workmen and Employees and Government Dues)

**Amount in Rs**

| Sl.No | Name of Creditor | Identification No | Details of Claim Received | | Details of claim admitted | | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim Rejected | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Hindusthan Animal Care Private Limited | | 04-11-2024 | 60,23,096 | 60,23,096 | Operational Creditors | | | | | | | - | | 1) The claim was verified with the Invoices & ledger statement.<br>2) Claim is admitted under Operational Creditor category.<br>3) The claim is admitted in full for Rs. 60,23,096/- under section 53(1)(f). |
| 2 | Shara Vet Pharma Private Limited | | 30-10-2024 | 20,90,016 | 20,90,016 | Operational Creditors | | | | | | | - | | 1) The claim was verified with Invoices & E-way bill.<br>2) Claim is admitted under Operational Creditor category.<br>3) The claim is admitted in full for Rs. 20,90,016/- under section 53(1)(f). |
| 3 | Andavar Traders | | 05-11-2024 | 5,27,556 | 5,27,556 | Operational Creditors | | | | | | | - | | 1) The claim was verified with Invoices & ledger Statements.<br>2) Claim is admitted under Operational Creditor category.<br>3) The claim is admitted in full for Rs. 5,27,556- under section 53(1)(f). |
| 4 | Maple Enterprises | | 27-03-2026 | 39,63,314 | 20,55,236 | Operational Creditors | | | | | | | 19,08,078 | | 1) The claim was verified with invoices, ledger, and E-Way Bills.<br>2) The claim is admitted under the category of Operational Creditor.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is partly admitted for Rs. 20,55,236/- under Section 53(1)(f). |
| 5 | Vital Therapeutics And Formulations Pvt. Ltd | | 04-11-2024 | 26,60,334 | 16,24,000 | Operational Creditors | | | | | | | 10,36,334 | | 1) The claim was verified with Invoices & ledger Statement.<br>2) Claim is admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs. 16,24,000/- under section 53(1)(f) |
| 6 | Srichakra Containers Pvt.Ltd | | 07-11-2024 | 10,10,281 | 10,10,281 | Operational Creditors | | | | | | | - | | 1) The claim was verified with the available information.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>3) The claim is Partly admitted for Rs. 10,10,281 under section 53(1)(f). |
| 7 | Advanced Bio Agro Tech Limited | | 30-10-2024 | 6,74,200 | 5,39,600 | Operational Creditors | | | | | | | 1,34,600 | | 1) The claim was verified with Invoices & ledger Statement.<br>2) Claim is admitted under Operational creditor category.<br>3) The claim is admitted in full for Rs. 5,39,600 under section 53(1)(f). |
| 8 | Pavan Products | | 30-03-2026 | 10,65,886 | 7,10,290 | Operational Creditors | | | | | | | 3,55,596 | | 1) The claim was verified with Invoices, ledger Statement & Eway Bill.<br>2) Claim is admitted under Operational creditor category.<br>3) Interest was raised as per condition mentioned at in the sales invoice @ 24%<br>4) Recovery expenses is being rejected<br>5) The claim is admitted partly for Rs. 7,10,290 under section 53(1)(f) |
| 9 | Bagepalli Traders | | 06-11-2024 | 36,95,759 | 36,95,759 | Operational Creditors | | | | | | | - | | 1) The claim was verified with Invoices & ledger Statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.36,95,759 under section 53(1)(f). |
| 10 | Bovian Pharma Private Limited | | 28-03-2026 | 11,58,664 | - | Operational Creditors | | | | | | | 11,58,664 | | 1) The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor.<br>2) Therefore, the claim is rejected in full. |
| 11 | Cygnus Animal Health | | 01-04-2026 | 5,81,431 | 3,90,000 | Operational Creditors | | | | | | | 1,91,431 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.3,90,000 under section 53(1)(f). |
| 12 | Chand & Company | | 07-11-2024 | 46,38,456 | 36,49,128 | Operational Creditors | | | | | | | 9,89,328 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.36,49,128 under section 53(1)(f). |
| 13 | Parimala Agro Foods and feeds pvt ltd | | 07-11-2024 | 84,75,222 | 69,71,483 | Operational Creditors | | | | | | | 15,03,739 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.69,71,483 under section 53(1)(f). |

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| 14 | Varsha International | | 03-11-2024 | 10,93,000 | 8,25,237 | Operational Creditors | | | | | | | 2,67,763 | | 1) The claim was verified with invoices and the ledger statement.<br>2) Claim is admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 92,45,707 under section 53(1)(f). |
| 15 | Samunnati Agri value chain solutions pvt ltd | | 06-04-2026 | 92,45,707 | 92,45,707 | Operational Creditors | | | | | | | - | | 1) The claim was verified with sales agreement.<br>2) Claim is admitted under Operational creditor category.<br>3) The claim is admitted in full for Rs.92,45,707 under section 53(1)(f). |
| 16 | Narmada Solvex Pvt Ltd | | 31-03-2026 | 3,87,23,318 | 2,46,24,474 | Operational Creditors | | | | | | | 1,40,98,844 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs. 2,46,24,474/- under section 53(1)(f). |
| 17 | Supreme Pharma Enterprises | | 06-11-2024 | 1,13,440 | 1,13,440 | Operational Creditors | | | | | | | - | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) The claim is admitted in full for Rs. 1,13,440/- under section 53(1)(f). |
| 18 | KPR Agro industries pvt ltd | | 04-11-2024 | 6,07,988 | 6,07,988 | Operational Creditors | | | | | | | - | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) The claim is admitted in full for Rs. 6,07,988/- under section 53(1)(f). |
| 19 | Quadragen VetHealth Private Limited | | 30-03-2026 | 13,27,039 | 9,70,222 | Operational Creditors | | | | | | | 3,56,817 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs. 9,70,222/- under section 53(1)(f). |
| 20 | Shri Siddhi Venture | | 07-11-2024 | 2,97,285 | 1,95,500 | Operational Creditors | | | | | | | 1,01,785 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.1,95,500/- under section 53(1)(f). |
| 21 | Optima Life Science pvt ltd | | 03-04-2026 | 13,12,455 | 7,60,000 | Operational Creditors | | | | | | | 5,52,455 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) Based on invoice it was concluded that outstanding is 7,60,000.<br>5) The claim is Partly admitted for Rs.7,60,000/- under section 53(1)(f). |
| 22 | Srichakra Containers Private Limited | | 31-03-2026 | 14,42,737 | 10,10,281 | Operational Creditors | | | | | | | 4,32,456 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.10,10,281/- under section 53(1)(f). |
| 23 | Tradinova international pvt ltd | | 06-04-2026 | 80,83,938 | 41,30,000 | Operational Creditors | | | | | | | 39,53,938 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.41,30,000/- under section 53(1)(f). |
| 24 | Surya Narayan Trading Company | | 04-11-2024 | 14,39,00,000 | 10,63,35,058 | Operational Creditors | | | | | | | 3,75,64,942 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.10,63,35,058/- under section 53(1)(f). |
| 25 | Bulher India pvt ltd | | 06-04-2026 | 20,90,993 | 13,58,658 | Operational Creditors | | | | | | | 7,32,335 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.13,58,658/- under section 53(1)(f). |
| 26 | P B Global | | 03-04-2026 | 22,10,206 | 13,45,200 | Operational Creditors | | | | | | | 8,65,006 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.13,45,200/- under section 53(1)(f). |
| 27 | United vetcare | | 10-04-2026 | 19,67,527 | 14,50,000 | Operational Creditors | | | | | | | 5,17,527 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.14,50,000/- under section 53(1)(f). |

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| 28 | S K Agencies | | 10-04-2026 | 19,71,000 | 14,50,000 | Operational Creditors | | | | | | | 5,21,000 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.14,50,000/- under section 53(1)(f). |
| 29 | Shree Bhuvaneshwari Trading Company | | 05-11-2024 | 1,29,00,000 | 81,86,723 | Operational Creditors | | | | | | | 47,13,277 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.81,86,723/- under section 53(1)(f). |
| 30 | Surya Narayan Trading Company | | 06-11-2024 | 1,37,00,000 | - | Operational Creditors | | | | | | | 1,37,00,000 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 31 | Sai Suraj Agencies | | 09-04-2026 | 5,50,80,491 | 4,19,12,011 | Operational Creditors | | | | | | | 1,31,68,480 | | 1) No ledger statement is available.<br>2) But verified with the invoices which were submitted during the CIRP period<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.4,19,12,011/- under section 53(1)(f). |
| 32 | Prorich Agro Pvt Ltd | | 11-04-2026 | 26,93,835 | 19,07,237 | Operational Creditors | | | | | | | 7,86,598 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category<br>2) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.19,07,237/- under section 53(1)(f).<br>Note: Interest for delay payment shown in terms & conditions in invoice. |
| 33 | Hitesh Enterprises Pvt Ltd | | 10-04-2026 | 11,46,749 | 11,46,749 | Operational Creditors | | | | | | | - | | 1) The claim was verified with the Invoices & ledger statement.<br>2) Claim is admitted under Operational Creditor category.<br>3) The claim is admitted in full for Rs. 11,46,749/- under section 53(1)(f). |
| 34 | Jai International Pvt Ltd | | 14-04-2026 | 2,75,30,080 | 1,73,17,563 | Operational Creditors | | | | | | | 1,02,12,517 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.1,73,17,563 under section 53(1)(f). |
| 35 | Trouw Nutrition India Private Limited | | 08-04-2026 and 13-04-2026 | 82,43,835 | 82,43,835 | Operational Creditors | | | | | | | (0) | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) The claim is admitted in full for Rs. 82,43,835/- under section 53(1)(f). |
| 36 | Ashwin Tradres | | 13-04-2026 | 24,29,534 | 24,29,534 | Operational Creditors | | | | | | | (0) | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) The claim is admitted in full for Rs. 24,26,534/- under section 53(1)(f). |
| 37 | Desh Agro Private Limited | | 13-04-2026 | 1,30,40,957 | 95,31,222 | Operational Creditors | | | | | | | 35,09,735 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.95,31,222 under section 53(1)(f). |
| 38 | Saideep Exports Private Limited | | 14-04-2026 | 41,92,271 | 27,12,800 | Operational Creditors | | | | | | | 14,79,471 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.27,12,800 under section 53(1)(f). |
| 39 | Bhagyodaya Agency | | | 12,47,690 | 6,96,640 | Operational Creditors | | | | | | | 5,51,050 | | 1) The claim was verified with Invoices & ledger statement.<br>2) Claim is admitted under Operational creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is Partly admitted for Rs.6,96,640 under section 53(1)(f). |
| 40 | Vasvi Traders | | | 34,83,228 | 21,97,454 | Operational Creditors | | | | | | | 12,85,774 | | 1) Verified with the balance confirmation.<br>2) Claim admitted under Operational Creditor category.<br>3)As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 21,97,454/- under section 53(1)(f). |
| 41 | Cargill India Private Limited | | 13-04-2026 | 70,18,149 | 46,17,203 | Operational Creditors | | | | | | | 24,00,946 | | 1) Verified with the available documents.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 46,17,203/- under section 53(1)(f). |
| 42 | B C Nandhihalli & Company | | 13-04-2026 | 90,04,907 | 71,75,231 | Operational Creditors | | | | | | | 18,29,676 | | 1) Verified with the ledger statements.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 71,75,231/- under section 53(1)(f). |

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| 43 | Uttara Impex Priavte Limited | | 15-04-2026 | 2,25,17,552 | 1,59,62,906 | Operational Creditors | | | | | | | 65,54,646 | | 1) Verified with the invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 1,59,62,906/- under section 53(1)(f). |
| 44 | Aiswarya Traders | | 15-04-2026 | 40,31,620 | 34,16,627 | Operational Creditors | | | | | | | 6,14,993 | | 1) Verified with the ledger statement and balance confirmation.<br>2) Claim admitted under Operational Creditor category.<br>3)As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 34,16,627/- under section 53(1)(f). |
| 45 | Srilakshmi Traders | | 06-11-2024 | 6,29,52,982 | 4,53,82,644 | Operational Creditors | | | | | | | 1,75,70,338 | | 1) Verified with the ledger statement and balance confirmation.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 4,53,82,644/- under section 53(1)(f). |
| 46 | SMS Traders | | 15-04-2026 | 7,55,420 | 5,19,220 | Operational Creditors | | | | | | | 2,36,200 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 5,19,220/- under section 53(1)(f). |
| 47 | Smart Paddle Technology Private Limited | | 16-04-2026 | 20,10,12,467 | 12,44,64,207 | Operational Creditors | | | | | | | 7,65,48,260 | | 1) Verified with the invoices and the ledger statement.<br>2) Claim admitted under Operational Creditor category.<br>3) Although the terms of use contain a provision for the levy of interest, in the absence of any mutual agreement regarding the same, the claim towards interest has been rejected.<br>4) The claim is admitted partly for Rs. 12,44,64,207/- under section 53(1)(f). |
| 48 | Vet Needs Lab | | 06-03-2026 | 6,49,684 | 4,42,884 | Operational Creditors | | | | | | | 2,06,800 | | 1) Verified with the books of accounts and other supporting documents.<br>2) Claim admitted under Operational Creditor category.<br>3) Claim form related to Sriya Farms (Rs. 1,71,856/-) and Sriya Farms Punganur (Rs. 34,944/-) has been rejected.<br>4)Claim form related to the Corporate Debtor- M/s. Sriya Farms & Feeds Pvt Ltd for Rs. 4,42,884/- has been admitted under section 53(1)(f). |
| 49 | NM Associates | | 16-04-2026 | 71,18,416 | 43,55,533 | Operational Creditors | | | | | | | 27,62,883 | | 1) Verified with the ledger statement.<br>2) Claim is admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 43,55,533/- under section 53(1)(f). |
| 50 | Sree Veerabhadreshwara Traders | | 16-04-2026 | 23,68,628 | 18,47,972 | Operational Creditors | | | | | | | 5,20,656 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 18,47,972/- under section 53(1)(f). |
| 51 | Jeevaa Promax Pvt Ltd | | 11-11-2024 | 26,74,119 | 19,23,008 | Operational Creditors | | | | | | | 7,51,111 | | 1) Verified with the ledger statement.<br>2) Claim admitted under Operational Creditor category.<br>3)As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 19,23,008/- under section 53(1)(f). |
| 52 | Aavion Enterprises | | 15-04-2026 | 8,21,128 | 5,13,205 | Operational Creditors | | | | | | | 3,07,923 | | 1) Verified with the ledger statement, invoices and other documents.<br>2) Claim admitted under Operational Creditor category.<br>3) There is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partly for Rs. 5,13,205/- under section 53(1)(f) |
| 53 | Siddaganga Oil & Bio Industries LLP | | 13-04-2026 | 16,99,195 | 16,99,195 | Operational Creditors | | | | | | | - | | 1) Verified with the ledger statement, invoices, court order and other documents.<br>2) Claim admitted under Operational Creditor category.<br>3)Interest was admitted as per the court order.<br>4)The claim is admitted fully for Rs. 16,99,195/- under section 53(1)(f) |
| 54 | Sri Tirupati Packages | | 05-11-2024 | 1,48,644 | 1,48,644 | Operational Creditors | | | | | | | - | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3)The claim is admitted fully for Rs. 1,48,644/- under section 53(1)(f) |
| 55 | Nagaraj Industries | | 04-11-2024 | 82,87,845 | 67,45,346 | Operational Creditors | | | | | | | 15,42,499 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 67,45,346/- under section 53(1)(f) |
| 56 | Nayana Enterprises | | 16-04-2026 | 14,28,100 | 14,28,100 | Operational Creditors | | | | | | | - | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) The claim is admitted fully for Rs. 14,28,100/- under section 53(1)(f). |

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| 57 | Sathyam Egg Tray Industries | | 06-04-2026 | 2,15,704 | - | Operational Creditors | | | | | | | 2,15,704 | | 1) Verified with the ledger statement and invoices.<br>2) The Claim submitted is related to Sriya Farm, hence the same is fully rejected. |
| 58 | Sri Siddeshwara Traders | | 18-04-2026 | 22,43,840 | 1,75,300 | Operational Creditors | | | | | | | 20,68,540 | | 1) Verified with the invoices received during the CIRP period.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 17,53,000/- under section 53(1)(f). |
| 59 | Globus AF Nutrition | | 16-04-2026 | 3,11,24,721 | 1,97,56,405 | Operational Creditors | | | | | | | 1,13,68,316 | | 1) Verified with the ledger statement.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 1,97,56,405/- under section 53(1)(f). |
| 60 | Trustpak | | 31-03-2026 | 11,89,934 | 9,39,931 | Operational Creditors | | | | | | | 2,50,003 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 9,39,931/- under section 53(1)(f). |
| 61 | Shree ashtvinayak soya product | | 04-04-2026 | 1,24,28,567 | 70,75,617 | Operational Creditors | | | | | | | 53,52,950 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 70,75,617/- under section 53(1)(f). |
| 62 | Huvepharma Sea (Pune) Private Limited | | 10-04-2026 | 1,00,32,342 | 50,02,945 | Operational Creditors | | | | | | | 50,29,397 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 50,02,945/- under section 53(1)(f). |
| 63 | Shivam Chemicals Ltd | | 30-04-2026 | 43,53,197 | 26,08,341 | Operational Creditors | | | | | | | 17,44,856 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 26,08,341/- under section 53(1)(f). |
| 64 | Sri Mallikarjuna Trading Company | | 15-04-2026 | 21,68,304 | 18,57,114 | Operational Creditors | | | | | | | 3,11,190 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 18,57,114/- under section 53(1)(f). |
| 65 | Sri Vijaya Traders | | 15-04-2026 | 58,55,106 | 36,81,756 | Operational Creditors | | | | | | | 21,73,350 | | 1) Verified with the ledger statement and invoices.<br>2) Claim admitted under Operational Creditor category.<br>3) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>4) The claim is admitted partially for Rs. 36,81,756/- under section 53(1)(f). |
| 66 | Sneha Overseas | | 02-11-2024 | 24,37,358 | 13,74,029 | Operational Creditors | | | | | | | 10,63,329 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 13,74,029/- under section 53(1)(f). |
| 67 | Synergy Chemicals | | 05-11-2024 | 2,85,000 | 2,85,000 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 2,85,000/- under section 53(1)(f). |
| 68 | Glamac International Pvt Ltd | | 04-11-2024 | 3,90,000 | 3,90,000 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 3,90,000/- under section 53(1)(f). |
| 69 | Shubh Elecrtical Industrial Suppliers | | 05-11-2024 | 1,39,993 | 1,39,993 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 1,39,993/- under section 53(1)(f). |
| 70 | Iris Life Solutions Private Limited | | 04-11-2024 | 1,55,480 | 1,55,480 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 1,55,480/- under section 53(1)(f). |

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|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 71 | Sun Agrovet | | 02-11-2024 | 23,36,985 | 23,36,985 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 23,36,985.07/- under section 53(1)(f). |
| 72 | Sri Dhanalakshmi Agro Agencies Karatagi | | 06-11-2024 | 12,64,723 | 12,64,723 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 12,64,723/- under section 53(1)(f). |
| 73 | Sri Amman Enterprises | | 05-11-2024 | 13,52,000 | 13,52,000 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 13,52,000/- under section 53(1)(f). |
| 74 | SSV Enterprises | | 04-11-2024 | 7,69,922 | 7,69,922 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 7,69,922/- under section 53(1)(f). |
| 75 | Bhagavathi Commercials | | 07-11-2024 | 35,43,309 | 31,65,281 | Operational Creditors | | | | | | | 3,78,028 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted partially for Rs. 31,65,281/- under section 53(1)(f). |
| 76 | Jaya Agencies | | 07-11-2024 | 4,93,250 | 4,93,250 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 4,93,250/- under section 53(1)(f). |
| 77 | Ravioza Biotech | | 05-11-2024 | 42,42,814 | 42,42,814 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 42,42,814/- under section 53(1)(f). |
| 78 | SNS Scientific Company | | 07-11-2024 | 21,058 | 21,058 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the available documents.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 21,058/- under section 53(1)(f). |
| 79 | Biogen Animal Health | | 05-11-2024 | 10,52,612 | 6,85,500 | Operational Creditors | | | | | | | 3,67,112 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim form related to Sriya Farms (Rs. 3,67,112/-) has been rejected.<br>5) Claim form related to Sriya Farms & Feeds Pvt Ltd of Rs. 6,85,500/- has been admitted under section 53(1)(f). |
| 80 | Ram-Nath & Company Private Limited | | 07-11-2024 | 4,62,098 | 69,094 | Operational Creditors | | | | | | | 3,93,004 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim form related to Sriya Farms (Rs.3,93,004/-) has been rejected.<br>5) Claim form related to Sriya Farms & Feeds Pvt Ltd of Rs. 69,094/- has been admitted under section 53(1)(f). |
| 81 | Adisseo Asia Pacific PTE Limited - USD156000 | | 06-11-2024 | 1,44,12,840 | 1,44,12,840 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 1,44,12,840/- under section 53(1)(f). |
| 82 | R K Feed Equipments | | 07-11-2024 | 2,62,971 | 2,35,888 | Operational Creditors | | | | | | | 27,083 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 2,35,889/- under section 53(1)(f). |
| 83 | VPN Gelatine Private Limited | | 06-11-2024 | 8,45,338 | 8,45,338 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 8,45,338/- under section 53(1)(f). |

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|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 84 | Kritika Chemicals Corporation | | 07-11-2024 | 97,916 | 97,916 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 97,916/- under section 53(1)(f). |
| 85 | Bhadra Agencies | | 06-11-2024 | 73,55,093 | 57,83,737 | Operational Creditors | | | | | | | 15,71,356 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) No ledger or invoice copy is available for verification.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim form related to Sriya Farms (Rs. 15,790/-) has been rejected.<br>5) Claim form related to Sriya Farms & Feeds Pvt Ltd of Rs. 57,83,737/- has been admitted under section 53(1)(f). |
| 86 | Prodigy Foods | | 07-11-2024 | 29,24,348 | 20,83,953 | Operational Creditors | | | | | | | 8,40,395 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 20,83,953/- under section 53(1)(f). |
| 87 | Vetpro Nutrition | | | 84,600 | - | Operational Creditors | | | | | | | 84,600 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, your claim is rejected in full. |
| 88 | R N Nagaraja Gupta & Sons | | 06-11-2024 | 7,46,965 | 6,67,565 | Operational Creditors | | | | | | | 79,400 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 6,67,565/- under section 53(1)(f). |
| 89 | Ullasa Vet Ventures | | 04-11-2024 | 69,55,970 | 59,50,675 | Operational Creditors | | | | | | | 10,05,295 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 59,50,675/- under section 53(1)(f). |
| 90 | Shree Mahalakshmi Enterprises | | 05-11-2024 | 64,21,489 | 50,46,251 | Operational Creditors | | | | | | | 13,75,238 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 50,46,251/- under section 53(1)(f). |
| 91 | P R S Rice Mill | | 07-11-2024 | 53,68,747 | 53,61,317 | Operational Creditors | | | | | | | 7,430 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 53,61,317/- under section 53(1)(f). |
| 92 | Vasu & Sons | | 07-11-2024 | 19,36,057 | 11,36,216 | Operational Creditors | | | | | | | 7,99,841 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 11,36,216/- under section 53(1)(f). |
| 93 | Rajeshwari Trading & Co. | | 06-11-2024 | 17,40,140 | 13,08,377 | Operational Creditors | | | | | | | 4,31,763 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) No proof of ledger or invoices are submitted.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 13,08,377/- under section 53(1)(f). |
| 94 | Alpha Poultry Care | | 06-11-2024 | 47,92,503 | 37,11,962 | Operational Creditors | | | | | | | 10,80,541 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) No proof of ledger or invoices were submitted.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim form related to Sriya Farms has been rejected.<br>5) Claim form related to Sriya Farms & Feeds Pvt Ltd of Rs. 37,11,962/- has been admitted under section 53(1)(f). |

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|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 95 | Lalbagh Traders | | | 57,985 | 57,985 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 57,985/- under section 53(1)(f). |
| 96 | Bhadra Bio Nutrition Private Limited | | 06-11-2024 | 13,09,550 | 9,84,400 | Operational Creditors | | | | | | | 3,25,150 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the available documents.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted partially for Rs. 9,84,400/- under section 53(1)(f). |
| 97 | Flora Biochem Private Limited | | | 6,80,996 | 6,80,996 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 6,80,999/- under section 53(1)(f). |
| 98 | Sri Virupaxeshwar Trading Company | | 04-11-2024 | 76,32,749 | 61,15,449 | Operational Creditors | | | | | | | 15,17,300 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 61,15,449/- under section 53(1)(f). |
| 99 | Sri Sadguru Nutritions | | 06-11-2024 | 40,61,877 | 38,42,717 | Operational Creditors | | | | | | | 2,19,160 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim amount related to Sriya Farms has been rejected.<br>5) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 38,42,718/- has been admitted under section 53(1)(f). |
| 100 | Jai Hanuman Rice Mill | | 04-11-2024 | 16,81,043 | 16,81,043 | Operational Creditors | | | | | | | (1) | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 16,81,043/- under section 53(1)(f). |
| 101 | Shiva Agencies | | 06-11-2024 | 1,77,228 | 1,77,228 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 1,77,228/- under section 53(1)(f). |
| 102 | Sapthagiri Enterprises | | 06-11-2024 | 6,32,477 | 5,80,254 | Operational Creditors | | | | | | | 52,223 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 5,80,254/- under section 53(1)(f). |
| 103 | Natural Remedies Private Limited | | 08-11-2024 | 7,90,998 | 2,60,000 | Operational Creditors | | | | | | | 5,30,998 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) Claim amount related to Sriya Farms has been rejected.<br>6) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 2,60,000/- has been admitted under section 53(1)(f). |
| 104 | Sri Dhanalakshmi Traders | | 06-11-2024 | 5,64,716 | 5,64,716 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 5,64,716/- under section 53(1)(f). |
| 105 | Tirumala Agencies | | 06-11-2024 | 11,63,264 | 5,74,480 | Operational Creditors | | | | | | | 5,88,784 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) Claim amount related to Sriya Farms has been rejected.<br>6) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 5,84,480/- has been admitted under section 53(1)(f). |

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|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 106 | Virgo Marketing | | 19-11-2024 | 20,53,313 | 1,83,100 | Operational Creditors | | | | | | | 18,70,213 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim amount related to Sriya Farms of Rs. 18,70,213 has been rejected.<br>6) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 1,83,100/- has been admitted under section 53(1)(f). |
| 107 | L G R Pulp Packers | | 19-11-2024 | 8,40,280 | - | Operational Creditors | | | | | | | 8,40,280 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 108 | Kaveri Creations | | 16-11-2024 | 72,784 | 39,188 | Operational Creditors | | | | | | | 33,596 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim amount related to Sriya Farms and other corporates has been rejected.<br>6) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 39,188/- has been admitted under section 53(1)(f). |
| 109 | Shah Brothers | | 16-11-2024 | 51,136 | 49,968 | Operational Creditors | | | | | | | 1,168 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted partially for Rs. 49,968/- under section 53(1)(f), and there is no proof for Rs. 1800, hence rejected |
| 110 | Sree Maruthi Nutrients | | 15-11-2024 | 2,09,600 | 1,17,200 | Operational Creditors | | | | | | | 92,400 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) Claim amount related to Sriya Farms for Rs. 92,400 has been rejected.<br>6) Claim amount related to Sriya Farms & Feeds Pvt Ltd of Rs. 1,17,200/- has been admitted under section 53(1)(f). |
| 111 | Good Grains Foods | | | 47,93,313 | 47,93,313 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 47,93,313/- under section 53(1)(f). |
| 112 | Unichem | | 14-11-2024 | 93,316 | 71,200 | Operational Creditors | | | | | | | 22,116 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 71,200/- under section 53(1)(f). |
| 113 | Sri Nanjundeshwara Packers | | 14-11-2024 | 76,106 | - | Operational Creditors | | | | | | | 76,106 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 114 | Shree Mahathi Traders | | 07-11-2024 | 12,28,637 | 12,28,637 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 12,28,637/- under section 53(1)(f). |
| 115 | Kasturi Poultry Farms | | 11-11-2024 | 4,32,629 | - | Operational Creditors | | | | | | | 4,32,629 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 116 | Aminorich Nutrients BV | | 07-11-2024 | 2,28,824 | - | Operational Creditors | | | | | | | 2,28,824 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 117 | AKS Traders | | 05-11-2024 | 15,00,000 | 12,97,930 | Operational Creditors | | | | | | | 2,02,070 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 12,97,930/- under section 53(1)(f). |
| 118 | Zevak Animal Healthcare Private Limited | | 22-11-2024 | 72,17,369 | - | Operational Creditors | | | | | | | 72,17,369 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 119 | Zeus Biotech Private Limited | | 22-11-2024 | 39,08,740 | 28,10,009 | Operational Creditors | | | | | | | 10,98,731 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) As there is no mutual agreement regarding the levy of interest in the event of a default, the claim for interest has been rejected.<br>5) The claim is admitted partially for Rs. 28,10,009/- under section 53(1)(f). |

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| 120 | Macvit Nutrition Company Limited | | 18-11-2024 | 38,05,544 | 38,05,544 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 38,05,544/- under section 53(1)(f). |
| 121 | Sri Maruthi Pharma | | 11-11-2024 | 2,72,569 | - | Operational Creditors | | | | | | | 2,72,569 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 122 | Dhanalakshmi Phospates and Chemicals | | | 24,67,050 | 24,67,050 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 24,67,050/- under section 53(1)(f). |
| 123 | Komarla Feeds & foods Pvt Ltd. | | 22-11-2024 | 49,54,680 | 49,54,680 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 49,54,680/- under section 53(1)(f). |
| 124 | Arevin FineChemicals India Private Ltd | | 13-11-2024 | 3,20,511 | - | Operational Creditors | | | | | | | 3,20,511 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 125 | Hema Enterprises | | 13-11-2024 | 3,15,002 | - | Operational Creditors | | | | | | | 3,15,002 | | The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected. |
| 126 | Arun Vet Pro Private Limited | | 25-11-2024 | 2,59,11,756 | 2,59,11,756 | Operational Creditors | | | | | | | 0 | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 2,59,11,756/- under section |
| 127 | Siddhi Chemicals | | 06-11-2024 | 3,86,933 | 3,86,933 | Operational Creditors | | | | | | | - | | 1) Claim received during CIRP period was considered, since claim was not received during the liquidation period.<br>2) Verified with the ledger statement and invoices.<br>3) Claim admitted under Operational Creditor category.<br>4) The claim is admitted fully for Rs. 3,86,933/- under section 53(1)(f). |
| 128 | Iffco Tokio general Insurance company Limited | | 21-08-2026 | 7,06,039 | - | Operational Creditors | | | | | | | 7,06,039 | | 1) Upon perusal of the orders passed by the Hon'ble Motor Accident Claims Tribunal, Kolar, it is observed that the Hon'ble Court has directed the Insurance Company to satisfy the compensation awarded to the claimants.<br>2) There is no specific order or direction passed by the Hon'ble Court directing M/s. Sriya Farms and Feeds Private Limited to compensate the same to the Insurance Company.<br>3) In the absence of any such direct order from the competent court and in consideration of a valid Insurance Contract prevailing at that time, the claim submitted against the Company cannot be considered for admission and accordingly,the claim amounting to Rs. 7,06,039/- has been rejected. |
| **Total (In Rs.)** | | | | **95,22,30,681** | **66,87,52,254** | | | | | | | | **28,34,78,428** | | |
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